

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3103
TO BE ANSWERED ON 13TH DECEMBER, 2024**

CONSENT FOR CORNEAL DONATION

3103. SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is considering the introduction of a presumed consent policy for corneal donation;
- (b) if so, the details of the proposed policy;
- (c) whether the Government has examined the constitutional validity of such a policy concerning individual consent;
- (d) if so, the findings of such examination and any legal safeguards being proposed; and
- (e) whether the Government is considering expanding the opt-out method for consent for donation of other organs and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e) At present, there is no proposal in the Ministry of Health & Family Welfare for the introduction of a presumed consent policy for corneal donation or an opt-out consent method for organ donation.
